

SPECIAL BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/123(KB)2022
IN
C.A.(CAA)/61(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	PRIME DRUGS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physical)

Mr. Rahul Parasrampurua, PCS : For Applicant

ORDER

1. Ld. Authorized Representative for the Applicant present.
2. An adjournment is sought on behalf of Ld. Authorized Representative appearing for the applicant.
3. Matter is adjourned to **22/06/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)